

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 306 of 2019

IN THE MATTER OF:

Pradeep M.R. **...Appellant**

Vs

Ravindra Belayur, **....Respondents**
R.P. of Merchem Ltd. & Ors.

Present:

For Appellant: **Mr. K. Datta, Mr. Kartik Malhotra. Advocates**

For Respondents: **Mr. K.V. Balakrishnan and Mr. Rahul Kumar
Sharma, Advocates for Respondent No. 1**

**Mr. P.V. Dinesh and Mr. R.S. Lakshman,
Advocates for Respondent No. 2**

**Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Amit Kr.
Yadav and Ms. Shivangi Malhotra, Advocates for
Respondent No. 3**

With

Company Appeal(AT)(Insolvency) No. 307 of 2019

IN THE MATTER OF:

M/s Merchem(India) Pvt. Ltd. Anr. **...Appellants**

Vs

Ravindra Belayur, **....Respondents**
R.P. of Merchem Ltd. & Ors.

Present:

For Appellants: **Mr. S. Santanam Swaminathan, Ms. Nishtha Khurana
and Ms. Ashima Sachdeva, Advocates**

For Respondents:

**Mr. K.V. Balakrishnan and Mr. Rahul Kumar
Sharma, Advocates for Respondent No. 1**

**Mr. P.V. Dinesh and Mr. R.S. Lakshman,
Advocates for Respondent No. 2**

**Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Amit Kr.
Yadav and Ms. Shivangi Malhotra, Advocates for
Respondent No. 3**

With

Company Appeal(AT)(Insolvency) No. 315 of 2019

IN THE MATTER OF:

P.E. Thomas

...Appellant

Vs

**Ravindra Belayur,
R.P. of Merchem Ltd. & Ors.**

....Respondents

Present:

For Appellant: Mr. Sumit Kumar Chauhan, Advocate

**For Respondents: Mr. K.V. Balakrishnan and Mr. Rahul Kumar
Sharma, Advocates for Respondent No. 1**

**Mr. P.V. Dinesh and Mr. R.S. Lakshman,
Advocates for Respondent No. 2**

**Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Amit Kr.
Yadav and Ms. Shivangi Malhotra, Advocates for
Respondent No. 3**

And

Company Appeal(AT)(Insolvency) No. 554 of 2019

IN THE MATTER OF:

Industrial Engineering Co.

...Appellant

Vs

Merchem Ltd. & Anr.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. K.V. Balakrishnan and Mr. Rahul Kumar
Sharma, Advocates for Respondent No. 1**

O R D E R

05.09.2019 Learned Counsel for the successful Resolution Applicant will file an affidavit within a week, enclosing flow chart of distribution in favour of individual 'Financial Creditors', 'Operational Creditors' including workmen and employees.

Post these appeals 'For Orders' on **24th September, 2019**. The appeals may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk